

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 24TH APRIL, 2015

No. 94 A : The services of Sri Arvind Kumar No.1, Under Secretary-cum-Deputy L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Civil Judge (Senior Division), Rajmahal (Sahebganj) vice Sri Rajkamal, Mishra, Civil Judge (Senior Division)-I-cum-ACJM, Jamshedpur [Under Orders of Transfer to Rajmahal].

By order of the Court

Sd/-(A.K. Choudhary)
Registrar General

Memo. No.
XIX(4)/1/2010/ Apptt.

Dated Ranchi, the 24th April, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

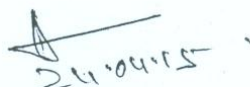
Sd/-(A.K. Choudhary)

Registrar General

Memo. No. 3615 - 3626
XIX(4)/1/2010/ Apptt.

Dated Ranchi, the 24th April, 2015

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Accountant General (A&E), G.E.-5, Jharkhand, Ranchi / O/o the Registrar General, the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, PPS I/c to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi / the Central Project Co-ordinator I/c, e- Courts Project, the Deputy Registrar (Protocol), I/c NIC Cell (with a direction to upload the same in the website of the Court)..... High Court of Jharkhand, Ranchi for information and necessary action & the Principal Judicial Commissioner, Ranchi,/ the Principal District & Sessions Judges, Sahebganj & Jamshedpur and Officer concerned for information and needful / Principal Secretary Law(Judicial) with a request to communicate the officer concerned to join his new assignment on or before 05.05.2015.


24.04.15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 24TH APRIL, 2015

No. 95 A : Sri Arvind Kumar No.1, Under Secretary-cum-Deputy L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi [Under Orders of Transfer to Rajmahal as Civil Judge (Senior Division)] is appointed as Civil Judge (Senior Division)-I of the Rajmahal Sub-Division in Sahebganj Judgeship.

By order of the Court,
Sd/-(A.K. Choudhary)
Registrar General

Memo. No. _____ / Apptt.

Dated Ranchi the 24th April, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(A.K. Choudhary)
Registrar General

Memo No. 3628 / Apptt.

Dated Ranchi, the 24th April, 2015

Copy forwarded to the Principal District & Sessions Judge, Sahebganj for information and communication to the Officer concerned.

The concerned Principal District & Sessions Judge is requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

By order of the Court,


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

**NOTIFICATION
THE 24TH APRIL, 2015**

No. 96 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer upon Sri Arvind Kumar No.1, Under Secretary-cum-Deputy L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi [Under Orders of Transfer to Rajmahal as Civil Judge (Senior Division)] the powers of a Judicial Magistrate of the 1st Class for the Rajmahal Sub-Division of Sahebganj District.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, Sri Arvind Kumar No.1, Under Secretary-cum-Deputy L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi [Under Orders of Transfer to Rajmahal as Civil Judge (Senior Division)] is also appointed as Additional Chief Judicial Magistrate for the Rajmahal Sub-Division of Sahebganj District and to vest him with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which he will exercise only in the Rajmahal Sub-Division of Sahebganj District.

By order of the Court,

Sd/- **A.K.Choudhary**
Registrar General

Memo No. _____ / Apptt.

Dated Ranchi, the 24th April, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- **A.K.Choudhary**
Registrar General

Memo No. 366/-366 Apptt.,

Dated Ranchi, the 24th April, 2015

Copy forwarded to the Principal District & Sessions Judge, Sahebganj & Principal Secretary to the Government, Law (Judicial) Department, Ranchi for information and communication to the Officer concerned.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 24th APRIL, 2015

No. 97 /A: The Services of Sri Deepak Nath Tiwary, District & Additional Sessions Judge, Jamshedpur [earlier recommended for being appointed as Senior Faculty Member, Judicial Academy, Jharkhand, Ranchi are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi for his appointment and posting as Joint Registrar, High Court of Jharkhand, Ranchi.

By order of the Court,
Sd/- A . K. Choudhary
Registrar General

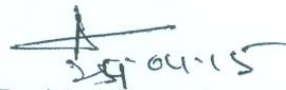
Memo. No. _____ /Apptt. dated _____ Ranchi, the 24th April, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A.K. Choudhary
Registrar General

Memo. No. 3664-3722 /Apptt. dated _____ Ranchi, the 24th April, 2015

Copy forwarded to the Principal Secretary to the Government, Department of Personnel Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) I/c the Registrar (Administration) I/c , the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator e-Courts Project I/c NIC Cell, All the Joint Registrars (Judicial & Non-Judicial), All the Deputy Registrars , All the Assistant Registrars, Incharge Court Masters' Section, Incharge P.As' Section , Stamp Reporter , Oath Commissioner , All the Section OfficersHigh Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Deepak Nath Tiwary, District & Additional Sessions Judge, Jamshedpur [earlier recommended for being appointed as Senior Faculty Member, Judicial Academy, Jharkhand, Ranchi] for information and needful.


Registrar General